

MINISTRY OF FINANCE

(Department of Revenue)

CORRIGENDUM

New Delhi, the 22nd March, 2017

S.O. 932(E).—In the notification of the Government of India, Ministry of Finance (Department of Revenue) number S.O. 3285(E) dated 24.10.2016, published in the Gazette of India, Extraordinary, Part-II,

Section 3, Sub-section (ii), relating to the maximum amount of cost of Rs. 42.57 crore to be allowed as deduction under Section 35AC to Gandhi Research Foundation, Jalgaon, Maharashtra may be read as 'Rs. 42.57 crore (corpus fund)'.

[No. 6/2017/F.No. 27015/5/2016-SO(NAT.COM)]

S.R. SHARMA, Director (National Committee)